

OA 369/1995

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26.9.96

Hon'ble Dr. R.K. Saxena, JM
Hon'ble Mr. D.S. Baweja, AM

Sh. A. Rajender counsel for the applicant present. The restoration application without any affidavit in support thereof, is pending disposal. Sh. A. Rajender informs that he has written several letters to the applicant but no instructions have been sent by him. The grounds which are taken in the restoration application must have been supported by some evidence. The perusal of the records shows that O.A. was dismissed on 28.2.96 for the reason ~~that~~ ^{that} none had appeared for the applicant on several dates. In view of the fact that the learned counsel for the applicant has got no instructions and also no evidence in support of the restoration application has been given, we do not find any ground to restore the O.A. The application XXXXXXXXXX is therefore dismissed.

AM

JM

Arvind.